

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE  
SHAHDARA DISTRICT, KARKARDOOMA COURTS, DELHI**

**ORDER**

The following postings and transfers are hereby made in official exigency with immediate effect:

SN	Name	From	To
1	Manoj Singh Chauhan, Peon, EC 10824	Orderly in the Court of Mr. Raghubir Singh, ASJ FTC, Shahdara District, Karkardooma Courts, Delhi	Office Pool, Shahadara District, Karkardooma Courts, Delhi.
2	Mr. Mahesh Chand, Peon, EC. 91073/42683762	Office Pool, Shahadara District, Karkardooma Courts, Delhi.	Orderly in the Court of Mr. Raghubir Singh, ASJ FTC, Shahdara District, Karkardooma Courts, Delhi

*Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the official shall be liable for suitable disciplinary action.*

12 FEB 2024

(RENU BHATNAGAR)  
Principal District & Sessions Judge,  
Shahdara District, KKD Courts, Delhi.

No. 1210-1219 /Admn./P&T/SHD/KKD/2024 Delhi, the Dated 9/2/24

Copy forwarded for information and necessary action to:

1. The Principal District & Sessions Judge (HQ), Delhi.
2. The Admn. Officer (Judl.), Admn. III, O/o- Principal District & Sessions Judge (HQ), Delhi.
3. The Officer-In-Charge, Administration Branch, Shahdara District, Karkardooma Court, Delhi.
4. The Accounts Officer, Accounts Branch, Shahdara District, Karkardooma Court, Delhi.
5. Officers/Officials concerned.
6. PS to the undersigned.
7. Dealing Officials Personal File/Leave/CR.
8. Dealing Official, "LAYERS" Seat, Administration Branch, TIs Hazari Courts, Delhi.
9. Website Committee, TIs Hazari Courts/Karkardooma Courts, Delhi.

Principal District & Sessions Judge,  
Shahdara District, KKD Courts, Delhi.